GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1727 TO BE ANSWERED ON 27th JULY, 2022

NIRVIK

1727. DR. SUKANTA MAJUMDAR: SHRI RAJA AMARESHWARA NAIK: SHRI VINOD KUMAR SONKAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Ministry has proposed to launch a new scheme Niryat Rin Vikas Yojana (NIRVIK) to achieve higher export credit disbursement with higher insurance coverage, reduced premium and simplified procedure for claim settlements;
- (b) if so, the details thereof;
- (c) whether the Government has planned to release National Logistics Policy to create a single window e-logistics market;
- (d) if so, the details thereof;
- (e) whether the Ministry has proposed to set up the Investment Clearance Cell to develop a portal and provide end to end facilitation and support to investors; and
- (f) if so, the details thereof and the other steps being taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SMT. ANUPRIYA PATEL)

- (a) & (b): The Niryat Rin Vikas Yojan (NIRVIK) is being re-examined in view of the changed market situation with the idea of coming up with an improved scheme to provide enhanced cover for small exporters within the existing Whole Turnover Export Credit Insurance for Banks.
- (c) & (d): Draft National Logistics Policy has been prepared after necessary stakeholders' consultation and has been circulated for Inter-Ministerial consultations.

(e) & (f): In Budget Speech 2020-21, Hon'ble Finance Minister announced plans to set up an Investment Clearance Cell (ICC) that will provide "end to end" facilitation and support to investors, including pre-investment advisory, provide information related to land banks and facilitate clearance at Centre and State level. The Cell was proposed to operate through an online digital portal.

Subsequently, Department for Promotion of Industry and Internal Trade (DPIIT) along with Invest India initiated the process of developing the portal as a National Single Window System (NSWS). Envisioned as a one-stop for taking all the regulatory approvals and services in the country, NSWS [www.nsws.gov.in] was soft-launched on 22nd September, 2021 by Hon'ble Commerce & Industry Minister. The national portal integrates the existing clearance systems of various Ministries/ Departments of Government of India and State Governments without disruption to their existing IT portals.

Currently Central approvals across 23 Ministries/ Departments are enabled to be applied through the NSWS portal and 16 States'/UTs' Single Window Systems have been linked with the NSWS Portal thereby providing access to approvals of these States/UTs to be applied through a single login id.

The Know Your Approvals (KYA) Module, an information wizard which guides investors to identify an indicative list of requisite pre-operations approvals/ licenses applicable, is live on NSWS with more than 3000 approvals of Central Ministries/ Departments and various States/UTs.

The scope of NSWS has also been expanded to include special schemes such as Vehicle Scrapping Scheme, Indian Footwear and Leather Development Programme and interest subvention scheme for Ethanol Blended Programme by bundling both Central and State Government approvals.
